

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP-201/2016**

**IN THE MATTER OF:**

Skyway Ventures Limited

.... Applicant/petitioner

**Order under Sections 391-394 of the Companies Act**

**Order delivered on 16.05.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR,  
HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Applicant: Mr. P. Nagesh, Mr. Dhruv Gupta, Advs.

For the Sebi : Ms. Neelima Tripathi, Ms. Vidhi Gupta,  
Advs.

For the Income Tax Deptt.: Mr. Rajat Nagar for Ms. Lakshmi Gurung,  
Standing Counsel

For the RD(NR), Delhi : Mr. C. Balooni, Company Prosecutor  
For the O.L. : Mr. Amit Tandon, Mr. Rohit Saroj, Advs.

**ORDER**

Part heard for 9<sup>th</sup> July, 2018.

Sd-

(M. M. KUMAR)  
PRESIDENT

Sd-

(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)